

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


123

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/30/CAA/2018  
PETITION NUMBER :  
NAME OF THE TRANSFEROR. : CASTLEGATE INDUSTRIES PVT LTD  
NAME OF THE TRANSFERRE : CASTLEGATE INDUSTRIAL HOLDINGS PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	V. SRINIVASAN	COUNSEL FOR TRANSFEROR & TRANSFEREE COMPANIES	
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ORDER

Counsel for the applicant present. Heard. Order is reserved.

- sdr -  
(S VIJAYARAGHAVAN)  
Member(Technical)

- sdr -  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc